

श्री राजीव शुक्ल (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्रीमती रजनी पाटिल (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

डा. विजयलक्ष्मी साधौ (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूँ।

श्री आनंद भास्कर रापोलू (तेलंगाना): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्री विजय जवाहरलाल दर्डा (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्री संजय सिंह (असम): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

श्री मोहम्मद अली खान (आंध्र प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।

جناب محمد عنى خان (اندھرا پردیش) : میں نے اس نئی خود کو اس موضوع کے سبب متاثر کیا ہے۔

कुछ माननीय सदस्य: महोदय, हम भी स्वयं को इस विषय के साथ सम्बद्ध करते हैं।

Gruesome atrocities against SC girls in country, particularly in Kerala

SHRI C. P. NARAYANAN (Kerala): Sir, I would like to bring to the notice of the House a very dastardly rape attack on a young woman called Jisha in Ernakulam district last week. The Police surgeon who has done the postmortem on her body has reported to the Press that he has not seen such a dastardly attack. From head to foot, her body has been attacked and all her intestine has been brought out. From the report it seems, it is as heinous a crime as it was perpetrated on Nirbhaya, a few years back. In spite of our enacting very drastic Acts to control such heinous crimes, this is being repeated. Even last week, in Kasaragod, there was another attack on 14-year old girl. The only thing is that she was not murdered. And yesterday, another case was reported in Varkala, in Trivandrum district. All these things have been done on SC girls. That is the most sorry part of it. On Kerala — you and me are very proud of our culture and tradition — it is a black mark. The police has

† Transliteration in Urdu script.

not been very active in apprehending the murderers. More vigilance has to be there on the part of the police and other authorities. Not only that, I would say, the public at large, all men and women have to see that our sisters and daughters get protection. Culprits had done all these things in Jisha's room, where she and her mother lived. Her mother had gone out to work in somebody's house to earn some wages so that she can be supported. The girl was doing her LLB and she was writing her exams. It was in-between these things that this incident has happened. This is a very heinous crime which has to be condemned in one voice by all of us. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes; no doubt. It is a very, very heinous crime. ...*(Interruptions)*...

SHRI P. L. PUNIA (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI MOHSINA KIDWAI (Chhattisgarh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHUPINDER SINGH (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री रणविजय सिंह जूदेव (छत्तीसगढ़): सर, मैं भी माननीय सदस्य के वक्तव्य से स्वयं को सम्बद्ध करता हूँ।

श्री गुलाम रसूल बलियावी (बिहार): सर, मैं भी माननीय सदस्य के वक्तव्य से स्वयं को सम्बद्ध करता हूँ।

† جناب غلام رسول بیٹوی (بہار) : سر، میں بھی ماننیی सदس کے وکتوی سے سوں کو سمبڈھ کرتا ہوں۔

SOME HON. MEMBERS: Sir, we also associate ourselves with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri Raja...*(Interruptions)*... Shri D. Raja to associate. ...*(Interruptions)*... I will call you also. ...*(Interruptions)*... I will give you the chance. ...*(Interruptions)*... Shri Tarun Vijay, I will also give you the chance. ...*(Interruptions)*... Shri D. Raja, please. ...*(Interruptions)*...

SHRI D. RAJA (Tamil Nadu): Sir, with anguish and agony, I draw the attention of the entire House. While associating with my hon. colleague, I would like to emphasise that the atrocities committed against Dalits, particularly, against Dalit women, are on an increase in every part of our country.

MR. DEPUTY CHAIRMAN: It is a very serious issue.

† Transliteration in Urdu script.

SHRI D. RAJA: Kerala is the number one literate State. Kerala has been declared as number one digital State. Kerala gave us the great fighter for Dalit rights, Ayyankali. If Kerala has become a literate State today, the credit should be given to Ayyankali who fought for opening of schools for untouchables. He was the first to fight for the rights of the Dalits.

MR. DEPUTY CHAIRMAN: Yes; it is most shameful for every Keralite.

SHRI D. RAJA: In such a State, such heinous crimes are taking place; I think of other parts of the country. We pass legislations, but, legislations are proved to be helpless when such crimes continue to happen. The Government should ensure that the laws are implemented effectively to book the culprits and confidence should be given to the Dalits. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Tarun Vijay. ...*(Interruptions)*...

SHRI D. RAJA: Sir, we should create social awareness against all such heinous crimes committed against Dalits. ...*(Interruptions)*...

SHRI TARUN VIJAY (Uttarakhand): Sir, such atrocious incident in the Kerala's history, is a ...*(Interruptions)*... It is a repeat of Nirbhaya *kand* of Delhi. We condemn wholeheartedly because this concerns the whole nation. Dalit atrocities should be condemned by all and those who keep a silence, atrocious silence of the lambs on such incidents, must also be condemned. The Kerala Government has completely failed to protect Dalit girls. There is a continuous spate. More than 14 incidents have occurred in Kerala only on Dalit girls. Recently, just yesterday, a 19-year old girl has been raped. I demand, if the State Government is not doing anything, the Central Government Minister must visit Kerala and give the report, investigate and punish the culprits.

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश): महोदय, ये सिर्फ केरल की बात कर रहे हैं। ...*(व्यवधान)*... आप पूरे देश की बात करिए, हरियाणा की बात करिए, उत्तर प्रदेश की बात करिए, दूसरी स्टेट्स की बात करिए। ...*(व्यवधान)*... आप खाली केरल की बात मत करिए। ...*(व्यवधान)*... पूरे देश में अत्याचार हो रहा है, इसलिए आप पूरे देश की बात करिए। ...*(व्यवधान)*...

SHRI TARUN VIJAY: God's own country should not be turned into a rapist land. We should protect the honour and dignity of the women in Kerala. And I demand that the Government must send the Minister ...*(Interruptions)*... दलितों पर अत्याचार नहीं होने चाहिए। ...*(व्यवधान)*... सामाजिक अधिकारिता मंत्री, यहां बैठे हुए हैं, मैं चाहता हूँ कि वे जवाब दें। ...*(व्यवधान)*... मैं सामाजिक अधिकारिता मंत्री से कहना चाहता हूँ कि वे केरल जाएं। ...*(व्यवधान)*... वहां दलितों पर अत्याचार हो रहा है। ...*(व्यवधान)*... दलितों के दर्द को समझे। ...*(व्यवधान)*...

श्री रणविजय सिंह जूदेव: सर, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: I tell you...*(Interruptions)*... Shri Tapan Kumar Sen...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: Sir, he is talking only about Kerala. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN (West Bengal) Sir, it is the product of the divisive politics being... ...*(Interruptions)*... In Kerala, one woman was murdered and in Haryana, two Dalits were burnt alive. ...*(Interruptions)*... It is the product of the divisive culture and divisive politics being... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Tapan, the whole House... ...*(Interruptions)*... Mr. Parida, please. ...*(Interruptions)*... I would like to say something. ...*(Interruptions)*... Let me say something.

SHRI TAPAN KUMAR SEN: It is the product of divisive politics... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no; please. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: ...from the seat of power. It is the product of that. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let us come to this. ...*(Interruptions)*... See, the whole House... ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: Sir, such incidents are happening in the whole country. So, the direction should be given to the Government to take care as such incidents are happening in the whole country. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes, I agree with you. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: It is not just one State. It is happening in the whole country.

श्री तरुण विजय: सर, इस पर चर्चा होनी चाहिए। Sir, I demand a discussion on this subject in the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Tarun Vijay, sit down. ...*(Interruptions)*... Mr. Tarun Vijay, sit down. ...*(Interruptions)*... See, the first thing is, the entire House is one in condemning this most heinous crime. The House expects that stringent action should be taken against the culprits. They should be booked, and exemplary punishment should be ensured and awarded to them. That is what the House expects.

Number two, yes, it is a Dalit issue, and this issue is not a State specific. The Central Government can also intervene. If the Minister has to say something, then, he can do so. Anyhow, the whole House is concerned. Do everything possible so that such things are not repeated.

SHRI SATISH CHANDRA MISRA: It is happening in the whole country.

MR. DEPUTY CHAIRMAN: Yes, the whole country. There is no doubt about it. But, Kerala should act first. ...*(Interruptions)*...

SHRI SATISH CHANDRA MISRA: Sir, such a direction should be given to the Government. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Then, the Central Government should take note of it. ...*(Interruptions)*... Do you want to say something?

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): सर, आपकी और पूरे के पूरे सदन की जो भावना है, हम उस भावना का सम्मान करते हैं। निश्चित तौर से यह जो घटना है, यह हैवानियत की सारी हदों को पार करती हुई है। माननीय मंत्री जी यहां पर बैठे हैं। जो सदन की भावना है, उसके बारे में वे बोलेंगे और उस पर आपको बताएंगे।

श्री उपसभापति: मंत्री जी, अगर आपको कुछ बोलना है, तो बोलिए।

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत): सर, मैं माननीय सदन की भावनाओं का सम्मान करता हूँ और आपके निर्देशों का भी अनुपालन करने के लिए तत्पर हूँ। मैं सदन को आश्वस्त करता हूँ कि मैं कल केरल जाऊंगा, मैं उस गांव में भी जाऊंगा, सम्बन्धित परिवार से मिलूंगा और कोशिश करूंगा कि उनको न्याय मिले और वहां जो भी कार्रवाई होगी, जो जानकारी होगी, अगर आपकी अनुमति होगी, तो मैं उससे सदन को अवगत भी कराऊंगा। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Yes, do everything possible. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Sir, in Haryana, two Dalit children were burnt alive, and they were qualified by dogs or cats by a Minister of this Government. ...*(Interruptions)*... That came on record. The whole media carried that. ...*(Interruptions)*... It is happening not only in Kerala but also throughout the country. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Not only for Kerala but also for the entire country, the action has to be taken. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: It is a specific brand of politics. ...*(Interruptions)*...

श्री सतीश चंद्र मिश्रा: सर, ...*(व्यवधान)*...

श्री अली अनवर अंसारी (बिहार): सर ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: It is not just Kerala, the entire country. There is no doubt about it. ...(Interruptions)... Now, Shri Ali Anwar Ansari. ...(Interruptions)...

SHRI BAISHNAB PARIDA (Odisha): Sir, the hon. Minister should visit each and every place where atrocities are being committed against Dalits. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): सर, दिल्ली में हालत क्या है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Don't mistake... ...(Interruptions)... See, the Central Government is for the entire country. So, it is not only for Kerala but also for the entire country. ...(Interruptions)... Wherever similar incidents are repeated, take stringent action. That is all. ...(Interruptions)... Now, Shri Ali Anwar Ansari. ...(Interruptions)... Shri Ali Anwar Ansari.

**Decision of the Government to appoint B.Tech. Degree holders
instead of conducting SCRA exam**

श्री अली अनवर अंसारी (बिहार): सर, बिहार के मुंगेर जिला अंतर्गत जमालपुर में 1927 से, ब्रिटिश पीरियड से ही इंडियन रेलवे इंस्टीट्यूट ऑफ मैकेनिकल एंड इलेक्ट्रिकल इंजीनियरिंग नामक एक ट्रेनिंग इंस्टीट्यूट कायम है। भारतीय रेल का यह इकलौता इंस्टीट्यूट है। सर, साइंस स्ट्रीम के लड़के इंटर पास करने के बाद इसमें एक एग्जाम देते हैं, उस एग्जाम को यूपीएससी कंडक्ट करता है। एक लिखित परीक्षा होती है और उस परीक्षा में जो लड़के-लड़कियां पास करते हैं, वे स्पेशल कैटेगरी रेलवे एप्रेंटिसशिप ज्वाइन करते हैं, जिसका नाम एससीआरए है। यूपीएससी द्वारा इस कंडक्टेड परीक्षा में पास करने के बाद जब ये लोग एससीआरए ज्वाइन कर लेते हैं, उसी समय से वे रेलवे के इम्प्लॉई हो जाते हैं। उनको वेतन मिलना और सरकारी खर्च से चार साल तक उनको एप्रेंटिसशिप दी जाती है। उसकी ट्रेनिंग होती है और उसके बाद वह रेलवे में क्लास वन अफसर बन जाते हैं। रेलवे बोर्ड के चेयरमैन ने यूपीएससी के चेयरमैन को एक चिट्ठी लिख कर कहा है कि अगले साल से यह परीक्षा नहीं ली जाएगी। अब इन पदों के लिए बी. टैक करने वालों की सीधे बहाली होगी। महोदय, हमारा कहना यह है कि यह पूरा पूर्वी इलाका, इसमें बंगाल भी है, उत्तर प्रदेश भी है, झारखंड भी अब बन गया, उसमें ओडिशा भी है और बिहार भी है। इस रीजन के लिए यह पूरे देश में इकलौता था जो गरीब और ग्रामीण पृष्ठभूमि के छात्र होते थे, जो हायर एजुकेशन नहीं ले सकते थे, 20 लाख, 25 लाख रूपए खर्च करके वे बी. टैक नहीं कर पाते थे, अपने टैलेंट के बल पर इसमें वे सेलेक्ट हो जाते थे और वहीं से उनकी जिंदगी सरकारी मुलाजिमात में शुरू हो जाती थी। ऐसे लोगों को इससे बहुत बड़ी राहत थी। तो यह सरकार का जो कदम है, वह पिछड़े राज्यों के खिलाफ है गरीबों के खिलाफ है और खास करके इसको लेकर देश में और खास करके इन इलाकों में, इन राज्यों में जगह-जगह लड़के आंदोलन कर रहे हैं, प्रदर्शन कर रहे हैं, और धरना दे रहे हैं। महोदय, रेलवे बोर्ड के इस निर्णय से जो आंदोलन हो रहा है, इससे शंका यह बनती है कि सरकार रेलवे को ...(व्यवधान)...